



HIGH COURT OF ORISSA, CUTTACK

Notice No. XXXIV-57/2018-21(PF-II)-8260, Dated: 22.07.2021

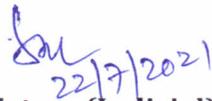
TENDER CANCELLATION NOTICE

Tender Reference No. : XXXIV57/2018-21PII-6267D180521

Tender ID : 2021_HCOR_68495_1

This is for information of all concerned that the eTender for “CAMC of 450 numbers of Lenovo Laptops supplied to Judicial Officers across the State of Odisha on as is basis” published through eTender Notice No. XXXIV-57/2018-21(PF-II)-6267, Dated:18.05.2021 in the State Government eProcurement Portal is hereby cancelled vide decision of the Hon’ble Court.

By order


22/7/2021
Registrar (Judicial)